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ITEM NO.42

COURT NO.8

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).35268/2011

(From the judgement and order dated 23/08/2011 in CM No.707/2010 of The
HIGH COURT OF DELHI AT N. DELHI)

M/S BAGAL CONSTRUCTION TR.PROP.

Petitioner(s)

VERSUS

M/S GUPTA BUILDING MATERIAL STORE

Respondent(s)

(With prayer for interim relief and office report)

Date: 07/12/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s)

Mr. K.B. Thakur,Adv.
Mr. Praveen Swarup,Adv.

For Respondent(s)

Mr. Ajay Jain,Adv.
Mr. Jinendra Jain,Adv.
Mr. R.P. Kaushal,Adv.
Mr. Aruna Singh,Adv.
Mr. Ravi Shankar Garg,Adv.
Mr. Jinendra Jain,Adv.

UPON hearing counsel the Court made the following

O R D E R

Rejoinder affidavit may be filed by the petitioner within
four weeks. List thereafter.

(O.P. Sharma)
Court Master

(M.S. Negi)
Court Master